

CBI Vs. Satish Kumar Sharma
CC No. 359/2019

09.09.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.
Sh. Pramod Kumar, Ld. counsel for accused.

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

This is a contested matter at the stage of prosecution evidence. In view of the circular No. Power/Gaz/RADC/202/E-7784-7871 dated 30.07.2020 issued by Ld. District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), RADC, New Delhi, pursuant to Order No. 26/DHC/2020 dated 30.7.2020 of Hon'ble High Court of Delhi and circular No. E-10559-10644/Power Gaz/RADC/2020 dated 28.8.2020, New Delhi, evidence cannot be recorded. Accordingly, case is adjourned for PE on **12.10.2020**.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

**ANIL
KUMAR
SISODIA** Digitally signed
by ANIL KUMAR
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Date: 2020.09.09
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(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
09.09.2020

**CBI Vs. Champak Banerjee & Ors.
CC No. 122/2019**

09.09.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.
A-1 on bail.
Sh. Vishal Arun, Ld. Counsel for A-2.
Sh. Yogesh Kumar Sharma, Ld. Counsel for A-3, A-4 and
A-8.
Sh. Mohd. Akram Ld. Counsel for A-5.
Sh. Kushdeep Gaur, Ld. Counsel for A-6 and A-7.
None for A-9.

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

Ld. Counsel for A-3, A-4 & A-8 has already submitted that the case may be heard when the courts resume functioning, as he wants to argue the case by appearing physically before the court. In view of these circumstances, put up for remaining arguments on charge through physical hearing on **22.09.2020 at 10.30 AM.**

Reader is directed to intimate the date fixed to Ld. counsels for A-9 through Whatsapp/E-mail.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record

A copy of this order be also sent to the Computer Branch for uploading on the official website.

**ANIL
KUMAR
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**(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
09.09.2020**